CCP No. 27 of 2010 In O.A.. No. 93/10

26.10.2010

For Applicant: Sri Praveen Kumar For Respondents: Sri G.S. Sikarwar

Learned counsel for the respondents states that entire compliance has been made as mentioned in the compliance report. Learned counsel for the applicant has nothing to say otherwise.

In view of the above, Contempt petition is finally disposed of. Notices are discharged.

(S.P. Singh)

Member-A

(Justice Alok K Singh) Member-J

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